

Annexure -7

Name of the Corporate Debtor: Privilege Industries Limited

Date of Commencement of CIRP: 15th February 2023List of Creditors as on 6th June 2023

List of Operational creditors (Government Dues)

S. No	Details of Claimant		Details of Claim received		Details of Claim admitted				Amount of Contingent claim	Amount of any mutual Department Government dues, that may be set-off	Amount under verification	Amount rejected	Remarks
	Ref No.	Name of Claimant	Date of claim submission	Amount claimed	Amount admitted	Nature of Claim	Whether Related Party?	% of voting share in CoC, if applicable					
1	OCC(Stat) - 1	Deputy Commissioner of State Tax (MUM-E-609), Govt. of Maharashtra	03-Mar-23	1,10,70,61,821	16,99,93,922	State Tax	No	0%	-	-	79,34,84,365	14,35,83,534	1. For claims pertaining to FYs 2015-16 to 2017-18, amounts as mentioned in Final stay order issued by claimant has been admitted. 2. For claims pertaining to FY 2018-19, the company is in the process of collecting necessary documents for appeal against the assessment orders. Hence the entire claim amount pertaining to this year has been kept under verification
2	OCC (Stat) - 2	E.S.I. Corporation Sub Regional Office Pune-411037	24-Mar-23	45,988	45,988	ESI	No	0%	-	-	-	-	Claim admitted
		Total		1,10,71,07,809	17,00,39,910			-	-	-	79,34,84,365	14,35,83,534	